

ADULTERATION OF FOODSTUFFS

*2345-A. Shri M. Islamuddin: Will the Minister of Health be pleased to state whether the views of the State Governments on the Central Bill circulated to them to control the serious menace of adulteration of foodstuff has been received; if so, to what effect?

The Minister of Health (Rajkumari Amrit Kaur): Yes. The draft Bill has been generally approved by the State Governments and has been suitably modified in the light of their suggestions. It will be introduced in Parliament shortly.

SHORT SUPPLY OF WAGONS FOR FOODGRAINS TRANSPORT IN MADRAS

*2346. Shri C. E. Narasimhan: Will the Minister of Railways be pleased to state whether it is a fact that wagons are not available from main rice producing centres in Madras State for transport to deficit areas therein?

The Minister of Railways and Transport (Shri L. B. Shastri): Wagons are regularly made available to the main rice producing centres in Madras State for the transport of rice to deficit areas therein. The quotas for wagon supplies are determined in consultation with the Madras Government.

REGIONAL COMMISSIONER OF SCHEDULED CASTES AND TRIBES FOR MYSORE AND TRAVANCORE-COCHIN

*2347. Shri N. Rachiah: Will the Minister of Home Affairs be pleased to state whether it is a fact that the Central Government have decided to appoint a "Regional Commissioner" for the Welfare of the Scheduled Castes in Mysore and Travancore-Cochin States?

The Minister of Home Affairs and States (Dr. Katju): No.

TELEGRAPH OFFICE FOR KOTHAPET

*2348. Shri Mohana Rao: Will the Minister of Communications be pleased to state:

(a) whether Government are going to open a Telegraph Office in Kothapet which is the centre of the Kothapet Taluka of Madras State (East Godavery District);

(b) if the answer to part (a) above be in the affirmative, when it will be opened; and

(c) if the answer to part (a) above be in the negative, the reasons there-of?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) Probably before December, 1952.

(c) Does not arise.

INDIAN TELEPHONE INDUSTRIES, BANGALORE

*2349. Shri N. Rachiah: Will the Minister of Communications be pleased to state:

(a) the amount invested so far in the Indian Telephone Industries at Bangalore;

(b) the number of telephones manufactured or assembled; and

(c) the number of persons employed by them?

The Deputy Minister of Communications (Shri Raj Bahadur) (a) Rs. 2,22,50,400.

(b) 49884 up to 31st May 1952.

(c) 1,617.

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*२३५०. श्री बाघमारे : क्या खाद्य तथा कृषि मंत्री यह बतलाने की कृपा करेंगे :

(क) भारत में उगाई जाने वाली मिन्न मिन्न प्रकार की रई के नाम क्या हैं तथा उन की क्रमशः प्रति एकड़ उपज कितनी होती है ; तथा

(ख) हैदराबाद राज्य में किस प्रकार की रई उगाई जाती है और इस की प्रति एकड़ उपज क्या है ?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) and (b). Two statements giving the available information are placed on the Table of the House. [See Appendix XI, annexure No. 5].

लातूर से पंढरपुर तक यात्रियों का आवागमन

* २३५१. श्री बाघमारे : क्या रेल मंत्री यह बतलाने की कृपा करेंगे :

(क) क्या बी० एल० आर० पर लातूर से पंढरपुर तक तीर्थ यात्रा करके बंके यात्रियों को गाड़ियों में अधिक सीड़

की यथासंभव जल्दी से जल्दी कम करने के लिये सरकार किन्हीं उपायों पर विचार कर रही है ;

(ख) १९५०-५१ में इस लाइन से कितनी आय हुई थी तथा इस पर कितना व्यय हुआ था; तथा

(ग) क्या तीर्थ यात्रा के समय कोई विशेष प्रबन्ध किये जाते हैं, यदि किये जाते हैं, तो वे क्या हैं ?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Yes. Arrangements are being made to convert 15 parcel vehicles into third class passenger coaches providing therein electric lights; temporary benches and ventilation. This conversion is expected to be completed in 12 months. In addition 113 covered goods wagons are being provided with permanent seats and improved lighting for carrying pilgrims.

(b) The gross income of the Barsi Light Railway in 1950-51 was Rs. 46,91,237 and the gross expenditure was Rs. 42,44,482.

(c) Special trains are run. Covered goods wagons fitted with temporary benches, electric lights and ventilation are utilised for pilgrims during principal Fairs as and when found necessary in addition to coaching stock.

DELHI STATE ASSEMBLY'S RESOLUTION re POWERS RESERVED BY CENTRAL GOVERNMENT

*2352. **Shri K. Subrahmanyam:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government's attentions have been drawn to the non-official Resolution passed by the Delhi State Assembly to the effect that the powers reserved by the Union Government should be ceded back to the State Government; and

(b) if so, what action is proposed on the same?

The Minister of Home Affairs and States (Dr. Kaffu): (a) and (b). Government have seen Press reports; but

have not received any official intimation on the subject.

ARUPPUKOTTAI TOWN (TELEPHONE CONNECTIONS)

*2353. **Shri M. D. Ramasami:** Will the Minister of Communications be pleased to state:

(a) whether Government are aware that proposals are pending for over two years in regard to the provision of Telephone connections in the houses in Aruppukottai Town; and

(b) if so, when the proposals are likely to be given effect to?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) The proposals have been under the consideration of the Department for the last 6 months.

(b) During 1953-54 if the project finally proves to be remunerative.

VIRDHUNAGAR-ARUPPUKOTTAI RAILWAY LINK

*2354. **Shri M. D. Ramasami:** Will the Minister of Railways be pleased to state whether there is any proposal for extending the Railway line from Virdhunagar to Aruppukottai on the Southern Railways?

The Minister of Railways and Transport (Shri L. B. Shastri): The reply is in the negative.

CINEMATOGRAPH FILMS

*2355. **Shri M. L. Agrawal:** Will the Minister of Railways be pleased to state what precautions have been taken or are under contemplation to prevent a recurrence of mishaps as the one that happened on the 11th May, 1951 at Bilaspur Railway Station Platform when nine persons were burnt to death and five injured seriously by cinematograph film suddenly catching fire in a compartment?

The Minister of Railways and Transport (Shri L. B. Shastri): The following steps have been taken:—

(i) A Press Note was issued by the Ministry of Railways drawing attention of the public to sections 59 and 107 of the Indian Railways Act, 1890, prohibiting the carriage of explosives and other dangerous goods by passengers in their compartments.

(ii) Railways have been asked to notify this prohibition in their Time Tables, which they are doing.